

Parathiyam, a poisonous chemical which, after coming in contact with air, produces poisonous gas and it is very difficult to control the fire which ultimately can cause blast in the tanks;

(d) if so, the details of Government's steps taken in this regard; and

(e) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FA-LEIRO): (a) to (e) The information is being collected and will be laid on the Table of House.

Salt of Betamethasone Sodium

3044. PROF. I. G. SANADI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Betamethasone Sodium is the largest selling salt of M/s. Glaxo and it was price decontrolled on the basis of false claims;

(b) what are the basis on which drug was price-decontrolled and when;

(c) what was the sales turn over of formulation, of Glaxo, based on this drug per annum after price decontrol:

(d) whether it is a fact that while fixing prices of other two salts of Betamethasone, 50 per cent cost saving which was wrongly shown, was added to the price and what are the full details and the cost saving was with reference to which data and whether it was actual or normative adopted by the BICP, and

(e) what are the drugs for which the company commenced production during the last three years and what is the present price and production during the last three years and what is the present price and production per year?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FA-LEIRO): (a) to (c) The bulk drug Betamethasone Di-Sodium Phosphate and the

formulations based thereon produced by M/s. Glaxo, were exempted from price control under DPCO, 1987 on the 28th February, 1992 on the basis of indigenous development of the process. The details like the sales turnover of formulation for individual companies are not monitored by this Ministry.

(d) Such benefit was not allowed.

(e) Details asked for, are not being monitored by this Ministry.

Amendments in DPCO, 1987

3045. PROF. I. G. SANADI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Deptt. of Legal Affairs have advised the Ministry of Chemicals and Fertilizers to make amendments to DPCO, 1987, so as to bring provisions of Paragraphs 7 and 4 of DPCO 1979 into DPCO, 1987;

(b) when was this advice obtained and why Ministry is silent on this issue;

(c) whether it is also a fact that this advice has not been brought to notice of the seniors; and

(d) who is sitting over this advice and what action has been taken to make necessary amendments?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FA-LEIRO): (a) to (d) Information will be collected and laid on the Table of the House.

Development of Bagdogra Airport

3046. SHRI RATNA BAHADUR RAI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it is a fact that a proposal for the development of Bagdogra airport is going to be executed shortly;

(b) if so, the details thereof; and

(c) the amount of funds allocated for the purpose?